<u>COURT-II</u> <u>IN THE APPELLATE TRIBUNAL FOR ELECTRICITY</u> (APPELLATE JURISDICTION)

<u>APPEAL NO. 82 OF 2015, APPEAL NO. 136 OF 2015,</u> <u>APPEAL NO. 274 OF 2015, APPEAL NO. 285 OF 2015 &</u> <u>APPEAL NO. 58 OF 2016</u>

Dated: 22nd October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of Tata Power Delhi Distribution Ltd. Vs.				Appellant(s)
Delhi Electricity Regulatory Comm	nissior	n		Respondent(s)
Counsel for the Appellant (s)	:	Mr. Gopal J Mr. Anjani k Mr. Anurag Ms. Sakshi	K. Sing Bansa	Jh al
Counsel for the Respondent(s)	:	Mr. Nikhil N Mr. Dhanan		ijal for R-1

<u>ORDER</u>

List the matter on <u>20.11.2018 on Top of Board</u>, at the request of the learned counsel, Mr. Nikhil Nayyar, appearing for the Respondent Commission to enable him to take necessary instructions and to file his vakalatnama.

(S.D. Dubey) Technical Member Pr/kt (Justice N.K. Patil) Judicial Member